Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now Papers to be laid.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Madam, on behalf of Shri G.K. Vasan, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963:-

- (1) G.S.R. 387(E) published in Gazette of India dated 7<sup>th</sup> May, 2010, approving the Mumbai Port Trust Employees (Recruitment, Seniority and Promotion) Regulations, 2010.
- (2) G.S.R. 444(E) published in Gazette of India dated 22<sup>nd</sup> May, 2010, approving the 'Mumbai Port Trust Employees Digest of Pay and Allowances, Leave and Pension (Amendment) Rules, 2010.
- (3) G.S.R. 467(E) published in Gazette of India dated 4<sup>th</sup> June, 2010 approving the Mormugao Port Trust Employees' (Recruitment, Seniority and Promotion) Regulations, 2010.

(Placed in Library, See No. LT-2796/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): I beg to lay on the Table:-

(1) A copy of the Notification No. S.O. 1465(E) (Hindi and English versions) published in Gazette of India dated 17<sup>th</sup> June, 2010, making certain amendments in the Notification No. S.O. 1105(E) dated 11<sup>th</sup> October, 2004, issued under Section 18G of the Industries (Development and Regulation) Act, 1951.

(Placed in Library, See No. LT-2797/15/10)

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 55 of the Special Economic Zones Act, 2005:-
  - (i) The Special Economic Zones (Amendment) Rules, 2010 published in Notification No. G.S.R. 501(E) in Gazette of India dated 14<sup>th</sup> June, 2010 together with an explanatory memorandum.
  - (ii) The Special Economic Zones (Second Amendment) Rules, 2010 published in Notification No. G.S.R. 597(E) in Gazette of India dated 12<sup>th</sup> July, 2010 together with an explanatory memorandum.

(Placed in Library, See No. LT-2798/15/10)

(3) A copy of the Notification No. S.O. 1057(E) (Hindi and English versions) published in Gazette of India dated 11<sup>th</sup> May, 2010, making certain amendments in the Notification No. S.O. 2953(E) dated 19<sup>th</sup> November, 2009, issued under Section 14 of the Bureau of Indian Standards Act, 1986.

(Placed in Library, See No. LT-2799/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions):-
  - (i) Memorandum of Understanding between the BEML Limited and the Department of Defence Production, Ministry of Defence, for the year 2010-2011.

(ii) Memorandum of Understanding between the Hindustan Aeronautics Limited and the Department of Defence Production, Ministry of Defence, for the year 2010-2011.

(Placed in Library, See No. LT-2801/15/10)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Air Power Studies, New Delhi, for the year 2006-2007, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Air Power Studies, New Delhi, for the year 2006-2007.
  - (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT-2802/15/10)

(4) A copy of the Army (Amendment) Rules, 2010 (Hindi and English versions) published in Notification No. S.R.O. 22 in weekly Gazette of India dated 29<sup>th</sup> May, 2010, under Section 193A of Army Act, 1950.

(Placed in Library, See No. LT-2803/15/10)

(5) A copy of the Coast Guard (General) Amendment Rules, 2010 (Hindi and English versions) published in Notification No. S.R.O. 5 in weekly Gazette of India dated 27<sup>th</sup> February, 2010, under sub-section (3) of Section 123 of Coast Guard Act, 1978.

(Placed in Library, See No. LT-2804/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): I beg to lay on the Table:-

(1) A copy of the Notification No. S.O. 1258(E) published in Gazette of India dated 31<sup>st</sup> May, 2010, specifying the amount as monthly wages, with effect from the date of publication of this notification in the Official Gazette, issued under Section 4 of the Employees' Compensation Act, 1923.

(Placed in Library, See No. LT-2805/15/10)

(2) A copy of the Financial Estimates and Performance Budget (Hindi and English versions) of the Employees' State Insurance Corporation, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT-2806/15/10)